

Voting Rights of Third World Countries In Commonwealth

1305. SHRI BRAJAMOHAN MOHANTY: Will the Minister of FINANCE be pleased to state:

(a) whether any proposal was discussed and finalised in Commonwealth Finance Minister's Conference to raise the voting rights of the third world countries in the organisation; and

(b) if so, the reaction of the said organisation and the donor countries to the proposal.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

Trade with China

1306. SHRI BRAJAMOHAN MOHANTY: Will the Minister of COMMERCE be pleased to state:

(a) total value of trade between India and China during preceding three years, with details of items of trade; and

(b) the efforts made to improve the trade between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) The total value of trade between India and China during the preceding three years is given below:

(Value Rs. Lakhs)

<i>Year</i>	<i>Export</i>	<i>Import</i>
<i>1</i>	<i>2</i>	<i>3</i>
1985-86	2920	14196
1986-87	1433	17334
1987-88	3373	15931

(i) Figures are provisional

(ii) Source: DGCI & S, Calcutta.

The main items of Indian exports to China are Metalliferous ores and metal scrap, Leather, leather manufactures, textile yarn, fabrics, made-up articles and related products, Non-metallic mineral manufactures, iron and steel, cork and wood manufactures, etc. While silk and silk yarn organic and inorganic chemicals, iron and steel, pharmaceutical products, dyeing tanning and colouring materials, pulses, etc. are the major items of India's imports from China.

(b) The efforts made to improve trade between the two countries include diversifi-

cation of the basket of export items in trade protocol to include non-traditional and value-added products; exchange of delegations; participation in Trade Fairs and Exhibitions; holding meetings at the business level between FICCI and its counterpart etc.

[*Translation*]

Allocation to Madhya Pradesh

1307. DR. PRABHAT KUMAR MISHRA: Will the Minister of FINANCE be pleased to state: